exporting tinned fruit juice and fruit slices;

(b) if so, the particulars thereof; and

(c) when the export to those countries will start and the basis of payment for the exports?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) Concerted efforts are being made to export fruit juices and fruit products to West Germany and other West European countries besides U.S.S.R. and East European countries. Mr. Wrobleswki, EUFODA expert from West Germany, visited India in April, 1964 to advise on the techniques of marketing Indian processed foods in West Germany. As a result of this visit orders have already been received for mango pulp from West Germany.

(c) Shipments are expected to start from July. Payment against exports to West European countries will be in free convertible currency and in Rupees against exports to U.S.S.R. and East European countries.

Export of Cotton

1636. **Shri Subodh Hansda:**
Shri S. C. Samanta:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the export of raw cotton declined during 1964-65;

(b) if so, the reasons therefor; and

(c) the countries in respect of which marked decline was noticed?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) Partly due to the equivalent grades from other countries being competitively priced and partly due to the buying countries using more of man-made fibres.

(c) Mainly Japan.

भिलाई इस्पात कारखाना

1637. **श्री हुकम चन्द कछवाय :** क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भिलाई इस्पात कारखाने के चिकित्सा तथा स्वास्थ्य विभागों के कर्मचारियों ने 25 जनवरी, 1965 से 15 फरवरी, 1965 तक हड़ताल की;

(ख) क्या यह भी सच है कि उक्त कर्मचारियों ने हड़ताल करने से पहले अपनी मांगों के बारे में सरकार को सूचित किया था ; और

(ग) यदि हां, तो सरकार ने इस सम्बन्ध में क्या निर्णय किया ?

इस्पात और खान मन्त्री (श्री संजीव रेड्डी) : (क) 25 जनवरी, 1965 से सामान्यतः चतुर्थ श्रेणी कर्मचारी, यद्यपि सभी नहीं, काम पर नहीं आये । इन में से कुछ 4 फरवरी, 1965 को और कुछ 16 फरवरी, 1965 को काम पर वापिस आ गए ।

(ख) एक निकाय ने, जो अपने आपको भिलाई इस्पात संयंत्र चिकित्सा और स्वास्थ्य कर्मचारी संघ बताती है, सरकार को एक अभ्यावदन दिया था जिसमें भिलाई इस्पात संयंत्र के चिकित्सा और स्वास्थ्य विभागों के कर्मचारियों से सम्बन्धित कुछ मांगें थीं ।

(ग) इस मामले में सरकारी स्तर पर कोई निर्णय करना आवश्यक नहीं समझा गया क्योंकि ऐसे अभ्यावेदनों को निपटान करने के लिए संयंत्र में ही पर्याप्त प्रस्वीकृत प्रक्रिया है ।